

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL PRINCIPAL BENCH

ITEM No. 02
(IB)-441(PB)/2018

IN THE MATTER OF:

Bank of India ... Applicant/Petitioner
Vs ...
M/s. Advance Navotpad Surfactants Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 19.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. K. ANANTHA PADMANABHA SWAMY
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

ORDER

IA-158/2021

Progress Report filed by Liquidator is taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

IA-158/2021 stands disposed of.

All other pending listed for hearing on 15.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

19.01.2021
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